IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-58(ND)/2008

In the matter of:

M/s. Boortmalt NV M/s. Agya Boortmalt Limited

....PETITIONER

SECTION:

Under Section 397/398

Order delivered on 22.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

: Mr. Avadh Kaushik, Advocate

For the Respondent/Cor. Debtor

: Mr. P.K. Agrawal, Advocate

ORDER

Learned Counsels for the parties are present. Due to paucity of time, the matter was not taken up and hence, the matter is adjourned to 23.9.2017.

(R. VARADHARAJA, MEMBER (JUDICIAL)

Surjit 22.8.2017